

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00481/2016

Jabalpur, this Wednesday, the 26th day of June, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Munnalal Kourav
S/o Late Shri Hakam Singh Kourav
aged about –years,
R/o Bharhata P.S. & Tehsil Gadarwar,
Distt. Narsinghpur (M.P.)

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India,
Through Secretary
Government of India
Department of Posts
Dak Bhavan,
Sansad Marg,
New Delhi (M.P.) Pin Code 110001

2. Member Postal Services Board Dank Bhawan,
Sansad Marg Delhi PIN Code 110001

3. Chief Postmaster General Madhya Pradesh,
Parimandal Bhopal (M.P.) Dak Bhawan
Hoshangabad Road
Bhopal (M.P.) PIN Code 462011

4. Pravar/Superintendent Post Office
Hoshangabad Division
Hoshangabad (M.P.) PIN Code 461001

-Respondent

(By Advocate –**Shri D.S. Baghel**)

O R D E R (Oral)

None for the applicant.

2. It is seen that the applicant has not put appearance from the last eight occasions including today. It seems that the applicant has lost interest in pursuing the matter any more.

3. In these circumstances, this Court is left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

**(Ramesh Singh Thakur)
Judicial Member**

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